

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computer Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts of Civil and Sessions Divisions, Bilaspur, Chamba, Kullu and Hamirpur (excluding the Court of Civil Judge (Jr. Div.)-cum-JMIC, Barsar), learned District and Sessions Judges, Kinnaur, Mandi, Sirmaur at Nahan and una, learned Additional District & Sessions Judges, Court No. 1, Kangra at Dharamshala, Sirmaur at Nahan, learned Civil Judges (Sr. Division) - cum - Chief Judicial Magistrates, Mandi, Sirmaur at Nahan, Solan, the Courts of learned Civil Judge (Sr. Div.)-cum-Addl. Chief Judicial Magistrate, Kangra-I, Rampur, Court No. 1 - Paonta Saheb and learned Civil Judges (Jr. Divn.)-cum-JMICs, Indora, Jawali, Court No.II- Kangra, Court No. II - Palampur, Chachiot at Gohar, Karsog, Court No.II - Kasauli, Court No. II - Sarkaghat, Court No. 4 - Mandi, Court No.II- Paonta Saheb, Court No. II-Amb and Nahan for maintaining zero level of undated cases on NJDG as on 26.02.2016.